

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/**Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-20122-JK (LD ) of 2024**

**DATED:- 13 - 12 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

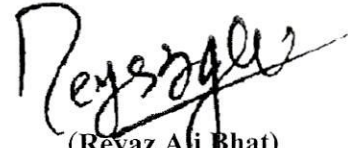
Secretary to Government

No:-LAW-OIC/12/2024

Dated:- 13- 12 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:-20122-JK(LD) of 2024 dated 13.12.2024

S No.	Title of the case	OIC
1	Arbitration Case titled Abdul Salam Mir (4-lanning of Boulevard Road)	Er. Fareed Ah, Executive Engineer, PW (R&B) Division Dalgate
2	WP(C) No.1118/2022 titled Adil Shafi Mir Vs Union Territory of Jammu and Kashmir and others.	Er. Shabir Ahmad Kumar Executive Engineer PW(R&B) Division Srinagar Core
3	TA No. 63/2020 in SWP No. 228/2019 titled Pren Nath Gadi vs Union Territory of Jammu and Kashmir and others.	Sh.Rahat Gupta ,Executive Engineer,PW(R&B) Division Gandhi Nagar,

*Reyazul*

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